## Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

(Amount in ₹)

Sl. No.	Category of creditor		Summary of claims received		of claims	Amount of contingent	Amount of claims not	Amount of claims	Details in Annexure	Remarks, if any
		No. of claims	Amount	No. of clai ms	Amount of claims admitted	claims	admitted	under verificatio n		
1	Secured financial creditors belonging to any class of creditors	NIL	NIL	NIL	NIL	NIL	NIL	NIL	-	
2	Unsecured financial creditors belonging to any class of creditors	NIL	NIL	NIL	NIL	NIL	NIL	NIL	-	
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	1	216454633.1	1	216454633.1	NIL	NIL	NIL	1	
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	4	11755283.98	4	11665007.7	NIL	90276.28	NIL	2	
5	Operational creditors (Workmen)	NIL	NIL	NIL	NIL	NIL	NIL	NIL	-	
6	Operational creditors (Employees)	NIL	NIL	NIL	NIL	NIL	NIL	NIL	-	
7	Operational creditors (Government Dues)	NIL	NIL	NIL	NIL	NIL	NIL	NIL	-	
8	Operational creditors (other than Workmen and Employees and Government Dues)	2	8,42,11,321	2	6,45,80,863.88	NIL	1,96,30,457.12	NIL	3	
9	Other creditors, if any, (other than financial creditors and operational creditors)	NIL	NIL	NIL	NIL	NIL	NIL	NIL	-	
	Total	7	31,24,21,238	7	29,27,00,504.63	NIL	1,97,20,733.40	NIL		

ANNEXURE-1
Name of the corporate debtor: AGL Televentures Private Limited; Date of commencement of CIRP: 09.06.2022; List of creditors as on: 11.10.2022

List of Secured financial creditors (other than financial creditors belonging to any class of creditors) (Amount in Rs.)

Sl.	Name of	Details of	claim			Details of c	laim admitted			Amount of	Amount	Amount of	Amount of	Remarks, if
No.	creditor	receiv	ed					contingent	of any	claim not	claim	any		
		Date of	Amount	Amount of	Natur	Amount	Amount	Whether	% of voting	claim	mutual	admitted	under	
		receipt	claimed	claim	e of	covered	covered by	related	share in		dues,		verification	
				admitted	claim	by	guarantee	party?	CoC		that may			
						security					be set-off			
						interest								
	Jammu and	Within the	21 64 54 633 05	21,64,54,633.05										
1	Kashmir Bank	stipulated	21,04,34,033.03	21,04,34,033.03		NIL	NIL	NO	94.89	NIL	NIL	NIL	NIL	-
	Nasiiiiii Dalik	time												
			24 64 54 622 05	24 64 54 622 05					04.00					
		TOTAL	21,64,54,633.05	21,64,54,633.05					94.89					

ANNEXURE-2
Name of the corporate debtor: AGL Televentures Private Limited; Date of commencement of CIRP: 09.06.2022; List of creditors as on: 11.10.2022

List of Unsecured financial creditors (other than financial creditors belonging to any class of creditors) (Amount in Rs.)

Sl.	Name of creditor	Details of claim r		Do	etails of clain	m admitted		Amount of contingent	Amount of any mutual	Amount of claim	Amount of claim under	Remarks,		
No.		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC	claim	dues, that may be set off	not admitted	verification	if any
1	Fair Securities Private Limited	With in stipulated time	28,64,771.00	28,49,667.81		NIL	NIL	NO	1.25	NIL	NIL	15,103.19	NIL	
2	Vibhor Management Private Limited	With in stipulated time	48,12,644.00	48,12,644.00		NIL	NIL	NO	2.11	NIL	NIL	0	NIL	
3	Nikita Jain Oberoi aka Nikita Jain	With in stipulated time	29,43,452.05	29,43,452.05		NIL	NIL	NO	1.29	NIL	NIL	0	NIL	
4	Kalpana Distributors Private Limited	With in stipulated time	11,34,416.93	10,59,243.84		NIL	NIL	NO	0.46	NIL	NIL	75,173.09	NIL	
	TOTAL		11755283.98	11665007.70					5.11			90276.28		

ANNEXURE-3
Name of the corporate debtor: AGL Televentures Private Limited; Date of commencement of CIRP: 09.06.2022; List of creditors as on: 11.10.2022

## List of Operational creditors (other than Workmen and Employees and Government Dues) (Amount in Rs.)

Sl. No.	Name of creditor	Details of claim		Deta	ils of claim	ı admitted		Amount of	Amount of any mutual	Amount of claim not	Amount of	Remarks,		
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC	contingent claim	dues, that may be set off	ciaim not admitted	claim under verification	if any
1	Hind Tradex Limited	With in stipulated time	5,83,60,492.00	3,87,39,401.64		NIL	NIL	NO	0	NIL	NIL	1,96,21,090.36	NIL	
2	Chhabra Electricals & Electronics	With in stipulated time	2,58,50,829.00	2,58,41,462.24		NIL	NIL	NO	0	NIL	NIL	9,366.76	NIL	
	TOTAL		8,42,11,321.00	6,45,80,863.88								1,96,30,457.12		